

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.09.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh- R3
2.	Comp. App. (AT) (Ins) No. 1300 of 2019	Ashok Mehra Vs. Anil Anchalia, Interim Resolution Professional of Atlantic Projects Ltd. & Anr.	Siddhartha Sharma	Anil Anchalia-RP P. Majumdar-OBC
3.	Comp. App. (AT) (Ins) No. 1138 of 2020	Rakesh Mediratta Vs. Asian Hotels (North) Ltd.	Yogesh Jagia	

For Admission (Fresh Case)

4.	Comp. App. (AT) (Ins) No. 762 of 2021	Neha Khanna & Anr. Vs. Tybros Infratech Pvt. Ltd.	Akshat Bajpai	
5.	Comp. App. (AT) (Ins) No. 768 of 2021	Anand Sonbhadra Vs. Anuradha Sethi	Nipun Gautam	
6.	Comp. App. (AT) (Ins) No. 769 & 770 of 2021	Insolvency and Bankruptcy Board of India Vs. Aditya Kumar Proposed IRP of Adjoin Built & Developers Pvt. Ltd.	Vikas Mehta	
7.	Comp. App. (AT) (Ins) No. 771 of 2021	Uniexcel Limited Vs. Uniexcel Developers Pvt. Ltd	Rachit Batra	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 47 of 2020	Zeus Engitech Pvt. Ltd. Vs. Aswad Engineering Pvt. Ltd.	Charu Sachdev	Mohit Kumar Bafna
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9.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr. With	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI Hemant Mehta-IRP Darpan Sachdeva-Intervenor
10.	Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta & Anr. With	Smriti Churiwal	Hemant J Mehta-R2 Ichha Kalash-SBI P.B.A. Srinivasan Abhijeet Sinha Aditya Sukla
11.	Contempt Case No.10 of 2021 Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta and Anr.	Utsav Mukherjee	Anjali Sharma
12.	Comp. App. (AT) (Ins) No. 246 of 2021	A.K.C Infrastructure Pvt. Ltd. Vs. Amrit Cement Ltd.	Gaurav Sarkar Adya Singh	Wamika Trehan Ajay Bhargava Maithili Moondra Vanita Bhargava
13.	Comp. App. (AT) (Ins) No. 632 of 2021	Jugal Kishore Parihar Vs. Rajhans Industries Pvt. Ltd. Through Interim Resolution Professional & Anr.	Abhishek Anand	Prashant Agrawal Ankit Sareen-R2
14.	Comp. App. (AT) (Ins) No. 701 of 2021	Amanat Randhawa Hotels Pvt. Ltd. Vs. Shashi Kant Nemani & Ors. Resolution Professional of Aryavir Buildcon Pvt. Ltd.	Pulkit Deora	Kanishk Khetan-R1 Nitin Dahiya-R2 E Kumar
15.	Comp. App. (AT) No. 37 of 2020	Metro Mining Pvt. Ltd. & Anr. Vs. Registrar of Companies, Mumbai	Anand Dilip Landge	
16.	Comp. App. (AT) No. 53 of 2021	Surender Kumar Singh & Anr. Vs. Registrar of Companies and Anr.	Ashutosh Gupta	Gopal Singh-ROC Shlok Chandra-R2

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Acting Chairperson
-sd/-
Registrar